NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/77/(IB)/2017

NAME OF THE PETITIONER(S)

: METAL GEMS

NAME OF THE RESPONDENT(S)

: SARANYA FORGINGS & ENGINEERS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Nojech Usman 16han 2. T. Papparah Dherny

ORDER

Counsel for both the parties present. They submitted arguments in part. Counsel for Petitioner has complied with the provisions of section 9(3)(b)and(c) of I&B Code, 2016. Both the Counsels prayed two weeks time for further arguments on the ground that they need time to verify the documents and records in order to ascertain the actual liability and the disputed portion of the same. There is a reason in the submission of the Counsels. Therefore, we grant two weeks time for submitting further arguments. Put up on 24.07.2017 at 10.30 A.M.

(- notalonde (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF MEMBER (JUDICIAL)